

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s JBM Homes Pvt Ltd**

PETITION NUMBER : **IBA/812/2020**

APPLICATION NUMBER : **a) IA(IBC)/1006/2024
b) IA(IBC)/385/2024
c) IA(IBC)/386/2024**

ORDER

207.a. IA(IBC)/1006/2024 IN IBA/812/2020

This IA has been filed to take on record audited receipts and payments of GST Grand account for the period 01.03.2024 to 31.03.2024.

The same is taken on record subject to all just exceptions.

IA(IBC)/1006/2024 is accordingly disposed off.

207.b. IA(IBC)/385/2024 IN IBA/812/2020

Ld. Counsel Mr. Kaushik Narayanan for the Applicant. Ld. Counsel Ms. Elamathi for the R1 and R6.

Applicant served the copy of the Application and filed AOS on 04.03.2024.

All the parties are directed to file the reply within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **24.06.2024**.

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207.c. IA(IBC)/386/2024 IN IBA/812/2020

Ld. Counsel Mr.Kaushik Narayanan for the Applicant. Ld. Counsel Ms.Elamathi for the R1.

Applicant served the copy of the Application and filed AOS on 04.03.2024.

All the parties are directed to file the reply within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **24.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk